

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:3414

ANSWERED ON:15.05.2006

STING OPERATION

Ahir Shri Hansraj Gangaram;Rao Shri Kavuru Samba Siva;Thomas Shri P.C.

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government proposes to bring any legislation to control the misuse of sting operation by T.V. Channels;
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be brought.

Answer

THE MINISTER OF INFORMATION & BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P.R. DASMUNSI)

(a) to (c) Government has constituted a Committee on 3/10/2005 under the Chairmanship of Secretary, I&B to review the Programme & Advertising Codes prescribed under the Cable Television Networks (Regulation) Act, 1995. This issue is also being considered by that Committee. The Committee is yet to finalise the report.